

## Annexure-5

Name of the Corporate Debtor: Essar Power (Jharkhand) Limited; Date of Commencement of Liquidation: January 03, 2020;  
List of Stakeholders as on: January 03, 2020 updated as on September 25, 2023

## List of Operational Creditors (Government Dues)

(Amount in ₹)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Income Tax	Central	25-10-2018	83,32,730	83,32,730	Demand under IT Act	No	Yes	0.010%	-	-	-	-	
2	The Assistant Commissioner of CGST & CX, Ranchi North Division, Ranchi	Central	21-01-2020	11,02,82,49,975	3,88,98,18,720	Duty Forgone	No	Yes	4.447%	-	-	7,13,84,31,255	-	
3	Deputy Commissioner of Customs, JNCH	Central	24-01-2020	52,61,52,877	52,61,52,877	Duty Demand due to default in Fulfilment of export obligations	No	Yes	0.601%	-	-	-	-	
4	Deputy Commissioner of State Taxes, Palamu Circle	State	19-03-2021	24,84,140	24,84,140	Electricity Dues	No	Yes	0.003%	-	-	-	-	
5	Jt. Commissioner of Income Tax(OSD), Central Circle - 1(3), Mumbai	Central	30-05-2022	4,07,39,92,490	4,07,39,92,490	Demand under IT Act	No	Yes	4.657%	-	-	-	-	
6	Kolkata Port Trust	Central	30-01-2020	2,49,90,23,647	2,49,90,23,647	Supplier of Services	Under Dispute	Under Dispute	2.8568%	-	-	0	-	
7	Deputy Commissioner State Tax, East Circle, Ranchi	State	14-10-2022	1,64,79,241	1,64,79,241	VAT and CST dues	No	Yes	0.019%					